

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 273 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 8th January, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2020/164 dated 07.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 07.01.2020, has been granted/rejected.


Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/274/A, dated 8.1.20
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


08/1/2020

JT. REGISTRAR (VIGILANCE)

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